

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Company Appeal (AT) (Insolvency) No. 98 of 2021**

In the matter of:

Kuldeep Verma, Resolution Professional K.S Oils Ltd.Appellant

Vs.

State Bank of India and Ors.Respondents

Present:

**Appellant: Mr. Vivek Sibal, Mr. Rahul Sharma, Advocates
Mr. Kuldeep Verma (RP in person)**

**Respondents: Ms. Pooja M Saigal, Mr. Shantanu Chaturvedi, Mr.
Anshul Bajaj, Advocates for R14 & 15
Mr. Sumant Batra, Mr. Sanjay Bhatt, Ms. Niharika
Sharma, Advocates for R1-13
Mr. Ramji Srinivasan, Senior Advocate with Mr.
Ashutosh Ghade, Mr. Shashvata Shukla, Ms. Rajshree
Chaudhary, Mr. Shivkrit Rai, Advocates for
Intervenor ('Om Shri Shubh Labh Agritech Pvt. Ltd.)**

ORDER

(Through Virtual Mode)

26.02.2021: I.A No.357 of 2021 filed on behalf of 'Om Shri Shubh Labh Agritech Pvt. Ltd.' seeking intervention in the matter is taken on record.

Heard Mr. Vivek Sibal, Advocate representing the Appellant, Mr. Sumant Batra, Advocate representing the Respondent Nos.1 to 13 and Ms. Pooja M Saigal, Advocate representing the Respondent Nos.14 and 15. Also heard Mr. Ramji Srinivasan, Senior Advocate representing the intervenor. Order reserved.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

AR/g